

Annexure-B (Exhibit 2)														
Name of the corporate debtor : Ananya Wood Private Limited														
Date of commencement of CIRP :02.02.2024														
List of creditors as on 29.05.2024														
List of operational creditors (Government dues)													Amount (in Rs.)	
Sl. No.	Details of claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Identification no.	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Commissioner of Commercial taxes	Govt. of West Bengal		16.02.2024	72,57,56,473.66	41,36,193.00	Unsecured	No		72,16,20,280.66	-	-	-	Appeals are pending hence amount of Rs. 72,16,20,280.66 considered contingent
2	Employees State Insurance Corporation			28.03.2024	1,21,832.00	-	Unsecured	No		-	-	1,21,832.00	-	Asked documents from CD
	<b>Total</b>				<b>72,58,78,305.66</b>	<b>41,36,193.00</b>				<b>72,16,20,280.66</b>	<b>-</b>	<b>1,21,832.00</b>	<b>-</b>	